

## Modified Constitution of Benches at Lucknow Bench of the Court

With effect from June 30, 2008

- 1 Hon.Pradeep Kant, J.  
Hon.Abhinava Upadhya, J.  
  
Then  
Hon.Pradeep Kant, J.  
**(On Friday at 3.15 p.m.)**  
  
Fresh in Writs relating to Public Interest Litigation, Environmental matters, Misc. Writs including Writs relating to Land Acquisition (except relating to Tolls on River Bridge in U.P.) and Service Writs of Judicial Officers for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m. :** Final hearing of matters related with this category.
- 1A Hon.Abhinava Upadhya, J.  
**(On Friday at 3.15 p.m.)**  
  
Old Service Writs for hearing.
- 2 Hon.U.K.Dhaon, J.  
Hon.Bala Krishna Narayana, J.  
  
Fresh in Mines and Minerals, Recovery Matters including matters arising out of proceedings u/s 29 of State Financial Corporation Act, Writs of Tax Matters, Excise, Central Taxation, Income Tax Appeals & References, writs relating to recovery of Tax Matters, FA's, FAFO's and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.** – Final hearing of matters related with this category.
- 3 Hon.Anjani Kumar, J.  
Hon.Rajiv Sharma, J.  
  
Fresh in Special Appeals, Service Writs including writs arising out of orders/judgments passed by Central Administrative Tribunals and State Public Service Tribunals (except Service Writs of Judicial Officers) and Writs relating to State Reorganization matters for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.** – Final Hearing of matters related with this category.
- 4 Hon.A.N.Varma, J.  
  
(a) Fresh in Applications upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956, Testamentary, Civil Contempt and,  
(b) Fresh in writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.**– Final hearing of matters related with this category.
- 5 Hon.A.Mateen, J.  
Hon.V.D.Chaturvedi, J.  
  
Fresh in Contempt Appeals, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.** - Final hearing of Criminal Appeals from the year 1979 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.
- 6 Hon.K.N.Ojha, J.  
Hon.Shabihul Hasnain, J.  
  
Fresh in Habeas Corpus Writs, Criminal Appeals, Appeals arising out from POTA, Criminal Revisions for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.:** - Final hearing of Criminal Appeals from 1980 to 1985 and Criminal Appeals in which accused persons are in custody including Capital sentence cases chronologically as per the numbers of the matters assigned.
- 7 Hon.Devi Prasad Singh, J.  
  
Fresh in Service Writs relating to Government Service for Orders, Admission and Hearing including Bunch Cases.  
**At 2.00 p.m.** – Final hearing of matters related with this category.

- 8 Hon.S.S.Chauhan, J. Fresh in all Bail Applications (except U/ss 302, 304, 304-B and 396 I.P.C.) for Orders, Admission and Hearing and Criminal Appeals **from the year 1996 to 1998** for Hearing.  
**At 2.00 p.m.** – Final hearing of matters related with this category.
- 9 Hon.Shri Narayan Shukla, J. Fresh in Service Writs other than Government Service, all Fresh and Listed matters under Industrial Dispute Act and all matters under Labour Law Enactments for Orders, Admission and Hearing including Bunch Cases.  
**At 2.00 p.m.** – Final hearing of matters related with this category.
- 10 Hon.Allah Raham, J. Fresh in Criminal Revisions, Criminal Writs and Habeas Corpus Writs and Applications U/Ss 482, 407 Cr.P.C. for orders, admission and hearing including Bunch cases AND Criminal Appeals from the year **1999 to 2001** for Hearing.  
**At 2.00 p.m.**– Final hearing of matters related with this category.
- 11 Hon.Alok Kumar Singh, J. Fresh in Criminal Appeals and Major Bail Applications (i.e. Bail Applications U/ss 302, 304, 304-B and 396 I.P.C. for Orders, Admission and Hearing AND Criminal Appeals from the year **2002 onwards** for Hearing.  
**At 2.00 p.m.**– Final hearing of matters related with this category.
- 12 Hon.Dharam Veer Sharma, J. Criminal Appeals **upto the year 1995** and Criminal Appeals in which accused persons are in Jail for hearing.
- 13 Hon.Shiv Charan(Shama), J. (a) Fresh in F.A.F.Os, Civil Revisions, Matters under Article 227 of Constitution of India arising out of C.P.C. AND  
(b) Fresh in First Appeals, Second Appeals, Rent Control Writs and all civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.** – Final hearing of matters related with this category.
- 14 Hon.O.P.Srivastava, J. (a) Fresh in Writs relating to consolidation, U.P.Z.A. & L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land and  
(b) Fresh in Misc. Writs (including Educational, Society Matters) for Orders, Admission and Hearing including Bunch cases.  
**At 2.00 p.m.** – Final hearing of matters related with this category.

CHIEF JUSTICE

